

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**STARRED QUESTION NO. 142**

**TO BE ANSWERED ON FEBRUARY 11, 2021**

**REGIONAL PLAN, 2041**

**NO. 142.           SHRI KOTHA PRABHAKAR REDDY:  
                          SHRI PASUNOORI DAYAKAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is working on Regional Plan, 2041; and**
- (b) if so, the details thereof including the progress made, funds estimated and the cost of such identified projects so far, State-wise including Andhra Pradesh and Telangana cities/towns?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) & (b) A statement is laid on the Table of the House.**

\*\*\*\*\*

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 142\* REGARDING REGIONAL  
PLAN, 2041 FOR ANSWER ON FEBRUARY 11, 2021**

**(a)&(b):       The preparation of Regional Plan comes within the purview of state Governments. However, Regional Plan for the National Capital Region (NCR), an identified area of 55,083 square km in the state of Delhi, Uttar Pradesh, Haryana and Rajasthan is prepared by National Capital Region Planning Board (NCRPB) under the NCRPB Act, 1985. Since the Regional Plan 2041 for NCR is at a draft stage, it is not possible to estimate the cost of projects and funds needed therefor.**

**\*\*\*\*\***